

(b) whether any review has been made to restructure the 'Make in India' initiative to Increase job opportunities in the country;

(c) if so, the details thereof; and

(d) the efforts made to increase employment generation through 'Make in India' initiative, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR) : (a) to (d) Government of India launched the Make in India initiative in 2014 with the objective of facilitating investment, fostering innovation, building best in class manufacturing infrastructure, making it easy to do business and enhancing skill development. Government has taken several initiatives to create a conducive atmosphere for investments and to boost Make in India which, inter-alia, includes liberalisation of Foreign Direct Investment regime, Ease of Doing Business, Startup India, Skill India and sectoral schemes/programmes to improve competitiveness in the country. Make in India initiative is focused on 27 sectors - 15 manufacturing sectors and 12 champion service sectors. The sectoral action plans under the initiative include measures to promote infrastructure, fiscal incentives, skill development etc in each sector. The Action plans for each of the sectors is implemented and monitored by the concerned administrative Ministry/ Department. Activities under the initiative are also undertaken, through schemes/programmes, by several Central Government Ministries/Departments and various State Governments from time to time. The details of these measures are not centrally maintained.

Labour reforms for employment generation

†3602. MS. SAROJ PANDEY : Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it has been stated in Economic Survey of 2019 that labour reforms are necessary for employment generation and increase in productivity, the details thereof;

(b) whether in Economic Survey 2019, the States have been ranked in view of their labour reforms and flexibility on labour laws, the details thereof; and

(c) the details of Government proposals to implement labour reforms to pave the way for 'Ease of Doing Business'?

†Original notice of the question was received in Hindi.

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR) : (a) and (b) Information is being collected and will be laid on the table of the House.

(c) Reforms in labour laws are an on-going process to update the legislative system to address the need of the hour so as to make them more effective, flexible and in sync with emerging economic and industrial scenario. Accordingly, in line with the recommendations of the Second National Commission on Labour, The Ministry has taken steps for drafting four Labour Codes namely The Code on Wages; The Code on Industrial Relations; The Code on Social Security and Welfare; and The Code on Occupational Safety, Health and Working Conditions by simplifying, amalgamating and rationalizing the relevant provisions of the existing Central Labour Laws. Out of the four Labour Codes, The Code on Wages, 2019 and The Occupational Safety, Health and Working Conditions Code, 2019 have been introduced in Lok Sabha on 23.07.2019 and the other Codes are at pre-legislative stage. The proposed codification will also make the existing labour laws in sync with the emerging economic scenario and technological advancements; reduce the complexity by providing uniform definitions; simplification of registrations, returns, registers and forms, and reduction in multiple authorities under various Acts and bring transparency and accountability in enforcement of labour laws. This in turn would lead to ease of doing business/setting up of enterprises and catalyze creation of employment opportunities.

Implementing schemes/programmes for job creation

3603. SHRI SHAMSHER SINGH DULLO : Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the total number of schemes/programmes being implemented for eradication of unemployment in the country in both rural and urban areas;

(b) the funds allocated along with total number of beneficiaries during the last three years including the Prime Minister's Employment Generation Programme (PMGGP) year-wise and State/UT-wise; and

(c) the total number of jobs created in the above schemes/programmes during the last three years, State/UT-wise?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR) : (a) to (c) Employment generation coupled with improving employability is the priority concern of the Government. Government